

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 287/TT/2013

- Subject : Determination of transmission tariff for (1) 400 kV D/C (Quad) Vadodara- Asoj transmission line along with associated bays at Asoj (GETCO Sub-station) under system strengthening scheme in North/ West Part of IPP Projects in Chhattisgarh (for direct interconnection with 400 kV D/C Vadodara-Pirana transmission Line) by passing Vadodara Pooling Sub-station under interim arrangement in Western Region for tariff block 2009-14 period.
- Date of Hearing : 9.2.2016.
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Madhya Pradesh Power Management Company Limited and 17 others
- Parties present : Shri A.M. Pavgi, PGCIL
Shri Mohd. Mohasin, PGCIL
Shri M.M. Mondal, PGCIL
Shri Amit Yadav, PGCIL
Shri Subhash C. Taneja, PGCIL
Shri S. S. Raju, PGCIL

Record of Proceedings

The representative of the petitioner has submitted that:-

- a) The instant petition has been filed for determination of transmission tariff for the above said assets for the tariff period 2009-14;
- b) As the assets were charged on 29.3.2014 and put into commercial operation on 1.4.2014, revised tariff forms and calculations as per 2014 Tariff Regulations were filed vide affidavit dated 17.5.2014.



- c) Additional information sought by the Commission has also been filed vide affidavit dated 17.11.2015. Accordingly, transmission tariff as claimed in the petition may be allowed.
2. None appeared on behalf of the respondents.
3. The Commission reserved its order in the petition.

By order of the Commission

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(T. Rout)
Chief (Law)

